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Central Administrative Tribunal

HYDERABAD BENCH : AT HYDERABAD

O.A. No. 436 of 1991

Date of Decision : 24.4.1991

T.A.No.

Ms. P. Shantha Kumar and 31 others Petitioner.

Mr. J. Nanakaiah Advocate for the
petitioner (s)

Versus

The Regional Dy. Director of Census, Respondent.

Khammam and another

Mr. N.V. Ramana Advocate for the
Mr. D. Pandu Ranga Reddy Respondent (s)

CORAM :

THE HON'BLE MR. J. Narasimha Murthy, Member (Judl.)

THE HON'BLE MR. R. Balasubramanian, Member (Admn.)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgment ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?
5. Remarks of Vice Chairman on columns 1, 2, 4
(To be submitted to Hon'ble Vice Chairman where he is not on the Bench)

HJNM
M(J)

HRBS
M(A)

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO.436 of 1991

DATE OF JUDGMENT: 24th April, 1991.

BETWEEN:

1. Ms.P.Shantha Kumari
2. Mr. T.Girija Kumar
3. Mr. N.Vara Prasad
4. Mr. N.Lakshman Rao
5. Ms.Ch.Sujatha
6. Mr.P.Pardha Saradhi
7. Ms.P.Glory Victoria
8. Mr. Manchikanti Mallikarjuna Rao
9. Ms. K.Sobharani
10. Mr. K.Srinivas Rao
11. Mr. D.Samson Manikyam
12. Mr. G.Venkata Rajan
13. Mr. B.Gangadharan
14. Mr. I.Nageswar Rao
15. Ms. B.Vijaya Kumari
16. Ms. G.Eligibeth
17. Mr. Yana Maddi Venkateswar Rao
18. Mr. Sk.Meera Saheb
19. Mr. Sk.Meera Saheb
20. Mr. Deshabaina Venkateswarlu
21. Mr. K.Venkata Narayana
22. Ms. N.Vijaya Laxmi
23. Mr. Pallagani Venkateswarlu
24. Ms. S.Suvarna
25. Ms. P.Usha Kiran
26. Mr. P.Ramesh
27. Mr. P.R.V.V.Prasad
28. Mr. Ch.Suresh Kumar
29. Mr. T.Venkatabhanu Prasad
30. Mr.D.Ganga Prasad
31. Mr. G.Veeraiah
32. Mr. T.Sreedhar Prasad

Applicants ..

AND

1. The Regional Deputy Director of Census,
Khammam.
2. The District Employment Officer,
Khammam.

Respondents ..

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COUNSEL FOR THE APPLICANTS: Mr. J.Kanakaiah, Advocate

COUNSEL FOR THE RESPONDENTS: Mr. N.V.Ramana, Addl. CGSC
Mr. D.Pandu Ranga Reddy, Spl. Counsel for State of A.P.

CORAM:

Hon'ble Shri J.Narasimha Murthy, Member (Judl.)

Hon'ble Shri R.Balasubramanian, Member (Admn.)

JUDGMENT OF THE DIVISION BENCH DELIVERED BY THE HON'BLE
SHRI J.NARASIMHA MURTHY, MEMBER (JUDL.)

This is a petition filed by the petitioners for a relief to direct the respondents to issue call letters and permit them to appear in the interviews to be held on 26.4.91 or on such other date for the posts of Checker/Compiler/Tabulator/Tabuler under the jurisdiction of the 1st respondent and to consider their cases for appointment to the said posts.

2. Heard the learned counsel for the applicants, Shri J.Kanakaiah, the learned Additional Standing Counsel for the Central Government, Shri N.V.Ramana and the learned Special Counsel for the State of Andhra Pradesh, Shri D.Pandu Ranga Reddy. We direct the second respondent (District Employment Officer, Khammam) to send the names of the applicants herein to the first respondent (Regional Deputy Director of Census, Khammam) according to their seniority following all the relevant rules.



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3. The O.A. is accordingly disposed of. There is no order as to costs.

(Dictated in the open Court)

WS

(J. NARASIMHA MURTHY)
Member (Judl.)

R.Balasubramanian

(R. BALASUBRAMANIAN)
Member (Admn.)

Dated: 24th April, 1991. ^{24/4} Deputy Registrar (J)

To

1. The Regional Deputy Director of Census, Khammam.
2. The District Employment Officer, Khammam.
3. One copy to Mr. Kanakaiah, J. Advocate, CAT. Hyd-Bench.
4. One copy to Mr. N. V. Ramana, Addl. CGSC. CAT. Hyd.
5. One copy to Mr. D. Panduranga Reddy, Spl. Counsel for State of A.P.,
6. One copy to Hon'ble Mr. J. Narasimha Murty, Member (J) CAT. Hyd.
7. One spare copy.

pvm

vsn